और स्कैनर होते हैं। इसलिए अगर आप कोई अवैध सामान ला रहे हैं, तो उसका पता लग जाता है और उसे रोक दिया जाता है। ओटीटी प्लेटफार्म पर सेंसरशिप जैसी कोई चीज नहीं है। ओटीटी प्लेटफॉर्म पर भी सेंसरशिप होनी चाहिए। सामाजिक और सांस्कृतिक मूल्यों की रक्षा के लिए कंटेंट को विनियमित करना आवश्यक है। भारतीय समाज में, खासकर युवाओं के बीच, नैतिक पतन गंभीर चिंता का विषय है। आजकल बच्चों को मोबाइल फोन के माध्यम से विभिन्न प्रकार की सामग्री देखने को मिल रही है, जिस पर कोई नियंत्रण नहीं है। इसमें कई बार आपत्तिजनक और हानिकारक कंटेंट्स होते हैं, जो मानसिक रूप से परेशान करने वाले होते हैं। चूँकि सेल्फ-सेंसरशिप नहीं हो रही है, तो आपत्तिजनक सीन बच्चे भी देखते हैं, इसलिए इस पर तुरन्त पाबंदी लगनी चाहिए। अगर साफ सुथरा कंटेंट रहेगा, तो कई गुना ज्यादा चलेगा और लोग इसे देखना पसंद करेंगे।

महोदय, इसमें कई आपत्तिजनक शब्द और संवाद होते हैं, इसलिए बच्चे उन्हें सीखते हैं और बोलना शुरू करते हैं। स्वतंत्रता का सही तरीके से इस्तेमाल नहीं हो रहा है, इसलिए सेंसरशिप होनी चाहिए। अगर ओटीटी प्लेटफार्म्स अपनी सीमा पार करते हैं, तो उनके खिलाफ कानूनी कार्रवाई होनी चाहिए। टीवी चैनलों की तुलना में ओटीटी प्लेटफार्म्स को अब अधिक रचनात्मक स्वतंत्रता प्राप्त है, क्योंकि वर्तमान में इसके लिए कोई नियम नहीं है, जो कुछ दिखाया जाता है, उस पर कोई नियंत्रण नहीं है। ऐसे में सरकार को चाहिए कि ओटीटी के लिए एक सामग्री नियामक ढांचा हो और सरकार को इसके लिए प्रयास करना चाहिए, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Naresh Bansal: Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Devendra Pratap Singh (Chhattisgarh), Shri R. Girirajan (Tamil Nadu), Shri Chunnilal Garasiya (Rajasthan), Ms. Kavita Patidar (Madhya Pradesh), Shri Rambhai Harjibhai Mokariya (Gujarat), Shri Banshilal Gurjar (Madhya Pradesh), Shri Ram Chander Jangra (Haryana), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Dr. Sikander Kumar (Himachal Pradesh), Shrimati Ramilaben Becharbhai Bara (Gujarat), Ms. Indu Bala Goswami (Himachal Pradesh), Shri Madan Rathore (Rajasthan), Shri Deepak Prakash (Jharkhand), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. Kalpana Saini (Uttarakhand).

Demand to cover jobless workers of Textile sector under Rajiv Gandhi Shramik Kalyan Yojana (RGSKY)

SHRI M. SHANMUGAM (Tamil Nadu): Mr. Deputy Chairman, Sir, I want to raise the issue to provide benefits under RGSKY to textile workers rendered jobless. The textile

sector was next to agricultural sector in providing employment. Thousands of textile mills were functioning in 1970s and 1980s at Mumbai which was called India's Manchester and at Coimbatore which was called Manchester of South India. Due to wrong textile policies, most of the mills were closed and to provide relief to jobless workers, Textile Workers Rehabilitation Fund Scheme was launched from September, 1986. This Fund has been merged with Rajiv Gandhi Shramik Kalyan Yojana in April, 2017 to provide benefit to workers rendered jobless. Under the modified scheme, worker would get 50 per cent of the last average daily wages for the first year and 25 per cent of the daily wages for the second year. During the last two decades, many NTC mills were permanently closed and thousands of workers and their families are on the streets, struggling to lead a dignified life. Many of the workers are in their old-age of around 70-80 years. But, unfortunately, jobless workers were not given the benefit of the above scheme on some technical ground as the notification of permanent closure of the mills was not issued.

I would, therefore, request the Government, particularly hon. Minister for Labour, to direct the ESIC, which is administering RGSKY, to provide benefit of the scheme to all left-out jobless workers from the textile sector. For this purpose, a special drive should be undertaken by the ESCI wherein those workers may give their particulars and the ESCI should give benefit to such workers without delay. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri M. Shanmugam: Dr. John Brittas (Kerala), Shri A.A. Rahim (Kerala), Shri R. Girirajan (Tamil Nadu), Ms. Dola Sen (West Bengal), Dr. Fauzia Khan (Maharashtra), Shrimati Jebi Mather Hisham (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Shrimati Jaya Amitabh Bachchan (Uttar Pradesh).

Need to holistically improve the connectivity of Assam in terms of roads, railways and air

MS. SUSHMITA DEV (West Bengal): Sir, I thank you for the opportunity. I am elated that hon. Minister, Shri Gadkari, is in the House while I am speaking. Sir, I come from the State of Assam and I live in Silchar. वैसे नाम तो Barak Valley है, परन्तु शायद उसका